

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1369 of 2019

IN THE MATTER OF:

Kunal Finance & Credit Pvt. Ltd. & Anr.

...Appellants

Versus

Tirumala Projects Pvt. Ltd.

...Respondent

For Appellants: Ms. Niti Jain, Advocate

**For Respondent: Shri Dhruv Surana and Shri Ashish Choudhury,
Advocates**

ORDER

10.01.2020 Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 04.02.2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md